

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 26<sup>TH</sup> FEBRUARY, 2024**

**No. 44/A:** The following Officers of the rank of Civil Judge (Junior Division), named in Column No. 02 of the table given below, are promoted to the rank of Civil Judge (Senior Division) in order of their seniority, w.e.f. the date of their posting in the rank of Civil Judge (Senior Division) :-

Sl. No.	Name of the Officers in the rank of Civil Judge (Junior Division) promoted to the rank of Civil Judge (Senior Division)
<b>01</b>	<b>02</b>
1.	Ms. Anjilina Neelam Marki, Addl. Civil Judge (Junior Division)-cum-JM, Jamshedpur
2.	Sri Adnan Aqueeb, SDJM-cum-Civil Judge (Junior Division), Chatra
3.	Ms. Sumeeta Shweta Minz, JM-cum-PM (JJB), Hazaribagh
4.	Sri Sushil Kumar Pingua, SDJM-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM (JJB), Seraikella-Kharsawan
5.	Sri Tausif Meraj, SDJM-cum-Civil Judge (Junior Division)-cum-Judge I/c-cum- PM (JJB), Chaibasa

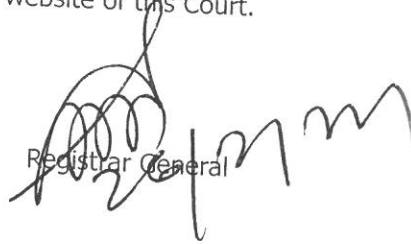
By Order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

**Memo No. 905 /Apptt.**

**Dated Ranchi the 26<sup>th</sup> February, 2024**

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

Registrar General



**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 26<sup>th</sup> February, 2024**

No. 45 / A : The following Officers of the Cadre of District Judge named in Column No. 2 of the table are promoted to the rank of Principal District Judge:-

Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Mr. Sanjeev Kumar Das, District & Additional Sessions Judge, Latehar
2.	Mr. Dinesh Rai, A.J.C.-cum- Special Judge, CBI (AHD Scam) [under orders of transfers]
3.	Mr. Anil Kumar Pandey, Additional Principal Judge, Additional Family, Court, Ranchi

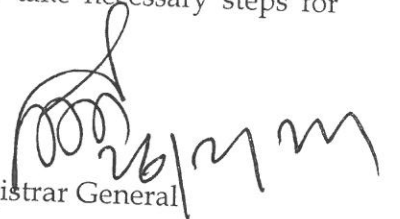
By order of the Court  
**Sd/-Mohammad Shakir**  
Registrar General

Memo. No. 907 / Apptt.

Dated Ranchi, the 26<sup>th</sup> February, 2024

File No. XIX(4)/Pro/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the officers concerned for information & the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 26<sup>th</sup> FEBRUARY, 2024**

No. 46 /A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
1.	Mr. Rajesh Kumar Vaish, Special Secretary, Cabinet (Vigilance) Deptt., Ranchi	Principal District & Sessions Judge, Godda [after superannuation of Mr. D.K. Pathak]
2.	Mr. Alok Kumar Dubey, Principal Judge, Family Court, Bokaro	Principal District & Sessions Judge, Ramgarh [after superannuation of Mr. B.K. Gautam]
3.	Mr. Ashok Kumar No. 2, Principal Judge, Family Court, Godda	Principal District & Sessions Judge, Deoghar
4.	Mr. Shambhu Lal Shaw, Principal Judge, Family Court, Hazaribagh	Principal District & Sessions Judge, Chatra

By order of the Court/-  
**Sd/- Mohammad Shakir**  
Registrar General

**Memo. No. 908 /Apptt. Dated Ranchi, the 26<sup>th</sup> February, 2024**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Ramgarh, Bokaro, Hazaribagh & Godda including the Judicial Commissioner, Ranchi and the Principal District & Sessions Judge I/c, Deoghar & Chatra/the Officer concerned for information & needful /the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 26<sup>th</sup> February, 2024**

No\_47/ A: Consequent upon promotion of Officers of the rank of Civil Judge (Junior Division) to the rank of Civil Judge (Senior Division), vide Court's Notification No. 44/A dated 26.02.2024, the officers named in Column No.2 are transferred and posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-.

Sl. No	Name of the officers with designation and present place of posting (with Judgeship/ Department)	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Ms. Anjilina Neelam Marki, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa
2.	Mr. Adnan Aqueeb, S.D.J.M.-cum-Civil Judge (Jr.Div.), Chatra	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
3.	Ms. Sumeeta Shweta Minz, J.M.-cum-P.M.(J.J.B.), Hazaribagh	a) Civil Judge (Senior Division) b) Chatra c) Chatra
4.	Mr. Sushil Kumar Pingua, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M., J.J. Board, Seraikella Kharsawan	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
5.	Mr. Tausif Meraj, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M., J.J. Board, Chaibasa	a) Civil Judge (Senior Division) b) Seraikella Kharsawan c) Seraikella Kharsawan

By Order of the Court/  
Sd/-Mohammad Shakir  
Registrar General

MEMO. NO. .... 909 /APPTT. DATED RANCHI, THE 26<sup>th</sup> February, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Principal District & Sessions Judges, Jamshedpur, Chaibasa, Chatra, Hazaribagh & Seraikella Kharsawan for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION


THE 26<sup>th</sup> February, 2024

No. 48/A : Mr. Arvind Kumar No. 2, District & Additional Sessions Judge, Lohardaga, is hereby transferred and posted as Additional Judicial Commissioner, Ranchi vice Mr. Dinesh Rai [UOT as P.O., Labour Court Hazaribagh].

By order of the Court/  
**Sd/- Mohammad Shakir**  
Registrar General

Memo. No. 910 /Apptt. Dated Ranchi, the 26<sup>th</sup> February, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Lohardaga / the Judicial Commissioner, Ranchi / the Officer concerned for information & needful / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 26<sup>TH</sup> FEBRUARY, 2024**

**No. 49 A:** The Judicial officers named in Column no. 02 are transferred/ posted as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below.

As mentioned in Column no. 04, the officers concerned are also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2018 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column no. 04, the officers concerned are also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officers concerned unless the same is published in the Jharkhand Gazette or in the District Gazette.

Sl. No.	Name of the officer with designation and present place of posting	a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted	Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1887.	Designation of the officers after vesting the powers of Civil Judge (Junior Division) & others
01	02	03	04	05
1.	Mr. Bankim Chandra Chatterjee, S.D.J.M., Nagar Untari (Garhwa)	(a) Civil Judge (Junior Division) (b) Nagar Untari (c) Garhwa	(a) Rs. 7,00,000/- within the local limits of Garhwa Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Garhwa Munsifi	Civil Judge (Jr. Div.)-cum-SDJM, Nagar Untari (Garhwa)
2.	Ms. Reema Kumari, S.D.J.M.-cum-Civil Judge (Jr. Div.), Hazaribagh	(a) Civil Judge (Junior Division) (b) Hazaribagh (c) Hazaribagh	(a) Rs. 7,00,000/- within the local limits of Hazaribagh Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Hazaribagh Munsifi	Civil Judge (Jr. Div.)-cum-J.M.-cum-PM (JJB), Hazaribagh
3.	Mr. Sadish Ujwal Beck, J.M.-cum-Judge in charge, Chatra	(a) Civil Judge (Junior Division) (b) Chatra (c) Chatra	(a) Rs. 7,00,000/- within the local limits of Chatra Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Chatra Munsifi	Civil Judge (Jr. Div.)-cum-SDJM-cum-Judge I/c, Chatra
4.	Ms. Supriya Rani Tigga, Civil Judge (Junior Division)-cum-J.M., Jamshedpur	(a) Civil Judge (Junior Division) (b) Chaibasa (c) Chaibasa	(a) Rs. 7,00,000/- within the local limits of Chaibasa Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Chaibasa Munsifi	Civil Judge (Jr. Div.)-cum-SDJM-cum-Judge I/c-cum-PM (JJB)-cum Special Court elected M.P/M.L.A., Chaibasa
5.	Mr. Ashish Agarwal, S.D.J.M., Giridih	(a) Civil Judge (Junior Division) (b) Seraikella Kharsawan (c) Seraikella Kharsawan	(a) Rs. 7,00,000/- within the local limits of Seraikella Kharsawan Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Seraikella Kharsawan Munsifi	Civil Judge (Junior Division)-cum-SDJM-Judge I/c-cum PM (JJB), Seraikella-Kharsawan

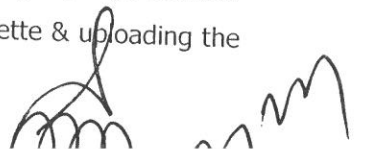
By order of the Court,

Sd/- Mohammad Shakir  
Registrar General

**Dated Ranchi the 26<sup>th</sup> February, 2024**

**Memo No. 913 /Apptt.**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges for information and (communication to the Officer concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court.



**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 26<sup>TH</sup> FEBRUARY, 2024**

No. 50 A: The Judicial Officers named in Column no. 02 are posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the Judicial Officer named in Column no. 02 to be exercised at their respective place of new posting, shown in Column no. 03 of the table:-

Sl. No.	Name of the officer with designation and present place of posting	New place of posting on transfer
<i>01</i>	<i>02</i>	<i>03</i>
1.	Ms. Anjilina Neelam Marki, Civil Judge (Senior Division), Chaibasa	Chaibasa
2.	Mr. Adnan Aqueeb, Civil Judge (Senior Division), Jamshedpur	Jamshedpur
3.	Ms. Sumeeta Shweta Minz, Civil Judge (Senior Division), Chatra	Chatra
4.	Mr. Sushil Kumar Pingua, Civil Judge (Senior Division), Hazaribagh	Hazaribagh
5.	Mr. Tausif Meraj, Civil Judge (Senior Division), Seraikella Kharasawan	Seraikella Kharasawan
6.	Ms. Reema Kumari, S.D.J.M.-cum-Civil Judge (Jr. Div.), Hazaribagh	Hazaribagh

Accordingly, the aforesaid officers are directed to join their new assignment at the Judgeship as mentioned in Column No. 03 of the table above before the concerned Principal District & Sessions Judges with immediate effect.

Further, the concerned Principal District and Sessions Judges are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,

Sd/- Mohammad Shakir  
Registrar General

Memo No. 914 /Apptt.

Dated Ranchi the 26<sup>th</sup> February, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges for information and (communication to the Officer concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court.

Registrar General

